

F.No. 01(03)/Roster/CESTAT/2020  
Customs, Excise & Service Tax Appellate Tribunal  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 23.9.2020

**ORDER NO. 67 of 2020**

Hon'ble President is pleased to order the sitting commencing from **5.10.2020 to 6.11.2020** for CESTAT, New Delhi as follows:

COURT	PERIOD	WORK ASSIGNED
Hon'ble Mr. Justice Dilip Gupta, President and Sh. C. L. Mahar, Hon'ble Member (Technical)	From 5.10.2020 to 6.11.2020	Customs, Excise and Service Tax Division Bench matters
Sh. Anil Choudhary, Hon'ble Member (Judicial)	From 5.10.2020 to 6.11.2020	Single Member Bench matters
Ms. Rachna Gupta, Hon'ble Member (Judicial)	From 5.10.2020 to 6.11.2020	Single Member Bench matters

Note:

1. All part heard matters are released to be heard afresh by Regular Bench as per the above Bench constitution on the respective dates on which they are posted.
2. During the period from 5.10.2020 to 6.11.2020, whenever Hon'ble President will be on tour or on leave or doing Chamber Work, Sh. Anil Choudhary, Hon'ble Member (J) will be part of the Division Bench and the Single Member cases listed before Member (J) will be heard by Ms. Rachna Gupta, Hon'ble Member (J). If Sh. Anil Choudhary, Hon'ble Member (J) will also be on leave/tour, Ms. Rachna Gupta, Hon'ble Member (J) will be a part of the Division Bench and the Single Member cases will be adjourned.
3. On every Friday afternoon, special bench sitting will be notified, if any.
4. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders".

By Order



(Bineesh Kumar K.S.)

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**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block No. 2, R.K. Puram, New Delhi-110066**

Dated: 22.9.2020

**ORDER NO. 68 of 2020**

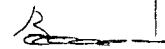
Hon'ble President is pleased to modify the sitting commencing from **5/10/2020** to **1/1/2021** for CESTAT, Mumbai as follows:-

COURT	PERIOD	WORK ASSIGNED
Dr. D. M. Misra, Hon'ble Member (Judicial) and Sh. C. J. Mathew, Hon'ble Member (Technical)	From <b>5/10/2020</b> to <b>1/1/2021</b>	Excise Division Bench Matters.
Sh. S. K. Mohanty, Hon'ble Member (Judicial) and Sh. Sanjiv Srivastava, Hon'ble Member (Technical)	From <b>5/10/2020</b> to <b>30/10/2020</b> and from <b>16/11/2020</b> to <b>1/1/2021</b>	Customs and Service Tax Division Bench Matters.
	From <b>2/11/2020</b> to <b>13/11/2021</b>	Customs Division Bench Matters.
Sh. P. Anjani Kumar, Hon'ble Member (Technical) and Sh. Ajay Sharma, Hon'ble (Judicial)	From <b>2/11/2020</b> to <b>13/11/2021</b>	Service Tax Division Bench Matters
Sh. Ajay Sharma, Hon'ble Member (Judicial)	From <b>5/10/2020</b> to <b>30/10/2020</b> and from <b>16/11/2020</b> to <b>1/1/2021</b>	Single Member Matters
Dr. Suvendu Kumar Pati, Hon'ble Member (Judicial)	From <b>5/10/2020</b> to <b>1/1/2021</b>	Single Member Matters

Note:

1. All part heard matters are released to be heard afresh by Regular Bench as per the above Bench constitution on the respective dates on which they are posted.
2. Whenever any Judicial Member who is a part of Division Bench will be on leave or tour, Dr. S. K. Pati, Hon'ble Member (J) will be part of that Division Bench and Single Member cases listed before the Member will be heard by Sh. Ajay Sharma, Hon'ble Member (J) if the Member (J) is not already sitting in a DB. And, if Dr. S. K. Pati, Hon'ble Member (J) is on leave/ tour, Sh. Ajay Sharma, Hon'ble Member (J) will be part of the Division Bench except during the period when the Member is already sitting in Division Bench and the Single Member matters listed before him shall stand adjourned.
3. In the event of leave or tour of any Member (Technical) the DB matters listed before that DB shall be taken up by the other available DB and the Member (J) who was a part of the earlier DB shall hear Single Member Bench Matters on those days.
4. On every Friday afternoon special bench sitting if any will be notified with the approval of the available Senior Member of Mumbai.
5. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders".

By Order



(Bineesh Kumar K.S.)

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Customs, Excise & Service Tax Appellate Tribunal  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 21.9.2020

**ORDER NO. 69 of 2020**

Hon'ble President is pleased to order the sitting commencing from **5.10.2020 to 1.1.2021** for CESTAT, Kolkata as follows:-

COURT	PERIOD	WORK ASSIGNED
Sh. P. K. Choudhary, Hon'ble Member (Judicial) and Sh. P. Anjani Kumar, Member (Technical)	From <b>5/10/2020 to</b> <b>16/10/2020</b>	Customs, Excise and Service Tax Division Bench Matters.
Sh. P. K. Choudhary, Hon'ble Member (Judicial)	From <b>19/10/2020 to</b> <b>1/1/2021</b>	Single Member Bench matters

Note:

1. All part heard matters are released to be heard afresh by Regular Bench as per the above Bench constitution on the respective dates on which they are posted.
2. During the period from 5.10.2020 to 16.10.2020, if any Member will be unavailable the other Member will hear Single Member matters as noticed.
3. On every Friday afternoon, special bench sitting will be notified, if any.
4. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders".

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**ORDER NO. 70 of 2020**

Hon'ble President is pleased to order the sitting commencing from **5.10.2020 to 1.1.2021** for **CESTAT, Chandigarh** as follows.

COURT	PERIOD	WORK ASSIGNED
Sh. Ashok Jindal, Hon'ble Member (J)	From <b>5.10.2020</b> to <b>1.1.2021</b>	Single Member Bench matters.

Note :

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders".

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**ORDER NO. 71 of 2020**

Hon'ble President is pleased to order the sitting commencing from 5.10.2020 to 1.1.2021 for CESTAT, Chennai as follows.

COURT	PERIOD	WORK ASSIGNED
Ms. Sulekha Beevi, Hon'ble Member (Judicial) and Sh. P. Anjani Kumar, Hon'ble Member (Technical)	From 26.10.2020 to 30.10.2020	Customs, Excise and Service Tax Division Bench matters.
Ms. Sulekha Beevi, Hon'ble Member (Judicial)	From 5.10.2020 to 23.10.2020 and from 1.11.2020 to 1.1.2021	Single Member Matters.
Sh. P. Dinesha, Hon'ble Member (J)	From 5.10.2020 to 9.10.2020, 19.10.2020 to 23.10.2020, 9.11.2020 to 4.12.2020 and from 14.12.2020 to 1.1.2021	Single Member Matters.

Note:

1. In the absence of Ms. Sulekha Beevi, Hon'ble Member (J), Sh. P. Dinesha, Hon'ble Member (J) will be the part of the DB during the given period when the Member is available.
2. If the Technical Member of the Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.
3. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders".

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Dated: 23.9.2020

**ORDER NO. 72 of 2020**

Hon'ble President is pleased to order the sitting commencing from **5.10.2020 to 1.1.2021** for **CESTAT, Hyderabad** as follows.

COURT	PERIOD	WORK ASSIGNED
Sh. P. V. Subba Rao, Hon'ble Member (Technical) and Sh. P. Dinesha, Hon'ble Member (Judicial)	From <b>12.10.2020</b> to <b>16.10.2020</b> , <b>2.11.2020</b> to <b>6.11.2020</b> and from <b>7.12.2020</b> to <b>11.12.2020</b>	Customs, Excise and Service Tax Division Bench matters
Sh. P. V. Subba Rao, Hon'ble Member (Technical)	From <b>5.10.2020</b> to <b>9.10.2020</b> , <b>19.10.2020</b> to <b>23.10.2020</b> , <b>9.11.2020</b> to <b>4.12.2020</b> and from <b>14.12.2020</b> to <b>1.1.2021</b>	Single Member Bench matters.

Note:

1. During the period when Division Bench is sitting, if any Member will be unavailable the other Member will hear Single Member matters as noticed.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders".

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Dated: 21.9.2020

ORDER NO. 73 of 2020

Hon'ble President is pleased to order the sitting commencing from  
**5.10.2020 to 18.12.2020 for CESTAT, Allahabad** as follows:-

COURT	PERIOD	WORK ASSIGNED
Ms. Archana Wadhwa, Hon'ble Member (Judicial)	From <b>5.10.2020</b> to <b>18.12.2020</b>	Single Member Bench matters.

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders".

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Customs, Excise & Service Tax Appellate Tribunal  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 25.9.2020

**ORDER NO. 74 of 2020**

Hon'ble President is pleased to order the sitting commencing from 5.10.2020 to 1.1.2021 for CESTAT, Bangalore as follows.

COURT	PERIOD	WORK ASSIGNED
Sh. S. S. Garg, Hon'ble Member (Judicial) and Sh. P. Anjani Kumar, Hon'ble Member (Technical)	From <b>19.10.2020 to 23.10.2020</b> and from <b>16.11.2020 to 1.1.2021</b>	Customs, Excise and Service Tax Division Bench matters.
Sh. P. V. Subba Rao, Hon'ble Member (Technical) and Sh. P. Dinesha, Hon'ble Member (Judicial)	From <b>26.10.2020 to 29.10.2020</b>	Customs, Excise and Service Tax Division Bench matters.
Sh. S. S. Garg, Hon'ble Member (Judicial)	From <b>5.10.2020 to 16.10.2020, 26.10.2020 to 29.10.2020</b> and from <b>2.11.2020 to 13.11.2020</b>	Single Member Bench matters.

Note:

1. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified. If Sh. P. Dinesha, Hon'ble Member (J) is on leave on any day between 26.10.2020 to 29.10.2020, Sh. S. S. Garg, Hon'ble Member (J) will preside the Division Bench.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders".

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Dated: 22.09.2020


**ORDER NO. 75 of 2020**

Hon'ble President is pleased to order the sitting commencing from **5.10.2020 to 1.1.2021** for **CESTAT, Ahmedabad** as follows:

COURT	PERIOD	WORK ASSIGNED
Sh. Ramesh Nair, Hon'ble Member (Judicial) and Sh. Raju, Hon'ble Member (Technical)	From <b>5.10.2020</b> to <b>1.1.2021</b>	Customs, Excise and Service Tax Division Bench Matters
Sh. Ramesh Nair, Hon'ble Member (Judicial)	Every Thursday afternoon starting from 8.10.2020 (after DB is over)	Single Member Bench matters
Sh. Raju, Hon'ble Member (Technical)	Every Thursday afternoon starting from 8.10.2020 (after DB is over)	Single Member Bench matters

Note:

1. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders".

  
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